

India for the services of the financial year 1999-2000, as passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

MR. CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 to 4 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI YASHWANT SINHA: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE FINANCE BILL, 1999

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move:

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1999-2000, as

passed by Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

MR. CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 to 139, the First Schedule, the Second Schedule, the Third Schedule, the Fourth Schedule, the Fifth Schedule and the Sixth Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI YASHWANT SINHA: Sir, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

[The National song (Vande Mataram) was then played]

MR. CHAIRMAN: The House is adjourned *sine die*.

The House then adjourned *sine die* at fourteen minutes past eleven of the clock.
